

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.234 – IA 242 of 2022
Item No.235 – IA 711 of 2021
Item No.236 – IA 07 of 2022
In
CP(IB) 342 of 2020

Order under Section 7 IBC

IN THE MATTER OF:

State Bank of India
V/s
Steelco Gujarat Ltd

.....Applicant

.....Respondent

Order delivered on ..31/03/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

IA 242 of 2022, IA 711 of 2021, IA 07 of 2022

Due to paucity of time as the Hon'ble Member (J) is holding two other Benches in post lunch session.

Re-Notify on 07.04.2022.

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SATYENDER KUMAR TYAGI
(COURT OFFICER)